

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.03.2022 (TUESDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 313 of 2021 in Comp. App. (AT) (Ins) No. 119 of 2020	Gajender Sharma Vs. Dinesh Sanitary Store & Anr.	Siddharth Sangal	Siddhartha Patra-IRP Biswaksen Panda-PCS
2.	Comp. App. (AT) No. 33 of 2020	Abhimanyu Singh & Ors. Vs. Brijnadan Industries Pvt. Ltd. & Ors.	Kartik Rai	Iswar Mohapatra Nirmalya Dasgupta-R1-5 Siddharth Tandon Saurabh Kalia-R6-7

For Directions

3.	Comp. App. (AT) (Ins) No. 167 of 2021	AGC Networks Ltd. Vs. Reliance Capital Ltd. & Ors.	Tabrez Malawat	Pranjit Bhattacharya-R1 Abhishek Nanda-R4
4.	Comp. App. (AT) (Ins) No. 641 of 2021	Volkswagen Finance Pvt. Ltd. Vs. Parag Sheth Resolution Professional of Torque Automotive Pvt. Ltd. & Anr.	Ashish Makhija	Karan Valecha Jaimin R Dave

For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 541 of 2021	Santosh Ramesh Patange Vs. Rajiv Chakraborty & Anr.	Subrata Das	Fatema Kachiwalla Anjali Anchayil-R1
6.	Comp. App. (AT) (Ins) No. 788 of 2021	Abdos Polymers Ltd. Vs. Callina Care Overseas Pvt. Ltd.	Kanwal Chaudhary	Rahul Jain
7.	Comp. App. (AT) (Ins) No. 811 of 2021	Ishwar Kewalramani & Ors. Vs. Earth Infrastructure Ltd. Through Resolution Professional & Ors.	Bhawani Gupta	Ashish Makheeja Akash Singhal-R1 Sandeep Bhuraria-R6
8.	Contempt Case (AT) No. 30 of 2021 in Comp. App. (AT) (Ins) No. 1020 of 2019	Yogesh Kumar Gupta Vs. Antrikah Infratech Pvt. Ltd. & Ors.	Vinod Chaurasia	Kajal Dewan

For Hearing

9.	Comp. App (AT) (Ins) No. 82 of 2017	J.K. Jute Mill Mazdoor Morcha Vs. Juggilal Kamapat Jute Mill Company Ltd.	Nishat Ahmed	Abhijeet Sinha Tarun Mehta C. S. Chauhan
10.	Comp. App. (AT) (Ins) No. 702 of 2020	Rupinder Singh Gill Vs. Three C Universal Developers Pvt Ltd. Through RP.	Prachi Johri	Rishi Kapoor Ravind Gaudana-R2
11.	Comp. App. (AT) (Ins) No. 340 of 2021	Yuvraj Agarwaal & Anr. Vs. Aspek Media Pvt. Ltd.	Aditya Parolia	Atul Verma
12.	Comp. App. (AT) No. 92 of 2021 & I.A No. 1607 of 2021	Ramesh Shantilal Modi & Anr. Vs. Modi Landscapes Pvt. Ltd. & Ors.	Ashish Choudhury	Ramesh Thakkar-R2 Kumar Anurag Singh-R2, R3 & R5 Chetan Kapadia-R4
13.	Comp. App. (AT) No. 152 of 2021	Explorers Travels and Tours Pvt. Ltd. Vs. Punita Khatter & Ors. With	Tuhin Sinha	Aditya Bharech-R1 Punita Khatter
14.	Comp. App. (AT) No. 153 of 2021	Global Leisure & Recreations PTE Ltd. Vs. Punita Khatter & Ors. With	Pranay Sarkar	Aditya Bharech-R1 Punita Khatter
15.	Comp. App. (AT) No. 14 of 2022	Explorers Travels and Tours Pvt. Ltd. Vs. Punita Khatter & Ors.	Tuhin Sinha	Punita Khatter Aditya Bharuch-R1

02:00 PM**For Hearing**

16.	Comp. App. (AT) No. 24 of 2022	Chowgule Shipbuilding Pvt. Ltd. Vs. Chowgule and Company Pvt. Ltd. & Ors. With	Mahesh Agarwal	Shalaka Patil Vikash Kumar Jha
17.	Comp. App. (AT) No. 25 of 2022	Angre Port Pvt. Ltd. Vs. Chowgule and Company Pvt. Ltd. & Ors.	Mahesh Agarwal	Shalaka Patil Vikash Kumar Jha

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2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson

-sd/-
Registrar